

Sixteenth Loksabha

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Title: Introduction of the Personal Laws (Amendment) Bill, 2018.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): On behalf of Shri Ravi Shankar Prasad, I beg to move for leave to introduce a Bill further to amend the Divorcee Act, 1869, the Dissolution of Muslim Marriages Act, 1939, the Special Marriage Act, 1954, the Hindu Marriage Act, 1955 and the Hindu Adoptions and Maintenance Act, 1956.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Divorcee Act, 1869, the Dissolution of Muslim Marriages Act, 1939, the Special Marriage Act, 1954, the Hindu Marriage Act, 1955 and the Hindu Adoptions and Maintenance Act, 1956.”

*The motion was adopted.*

SHRI P.P. CHAUDHARY: I introduce the Bill.

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HON. SPEAKER: Now, ‘Zero Hour’

... (*Interruptions*)

**श्री अनुराग सिंह ठाकुर (हमीरपुर) :**मैडम, राहुल गांधी जी के खिलाफ हमारे प्रिविलेज के नोटिस भी हैं। ... (व्यवधान)

उनका अब तक क्या हुआ? ... (व्यवधान) देश को गुमराह करने का काम किया है। ... (व्यवधान)

HON. SPEAKER: I will allow you also. Karunakaran ji.

... (*Interruptions*)